

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.619/KB/2017

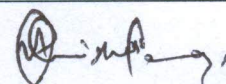
Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company	Titec Limited		
Under Section	14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ABHIRAM K R PANDEY
ACS-33116

TITEC LTD

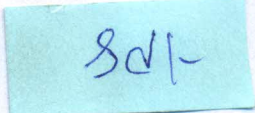


ORDER

Ld. Pr. CS for the petitioner is present.

By an Order dated 04/12/2017 petitioner was directed to comply with Rules 35 and 68 of the NCLT Rules, 2016 with other directions. However, the petitioner has not complied with the directions as directed. Ld. Pr. CS prayed for time for complying with the requirement. Time is granted. He is directed to comply with the provisions of Rules 35 and 68 along with the directions given vide our Order dated 04/12/2017 and file affidavit of service within 7 days from today.

List it on 13/03/2018.


(Jinan K.R.)
Member (J)